

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:357

ANSWERED ON:17.11.2016

Electrification of Villages

Khanduri AVSM Maj. Gen. (Retd) Bhuwan Chandra;Meena Shri Harish Chandra;Singh Shri Sushil Kumar;Sonkar Shri Vinod Kumar

**Will the Minister of POWER be pleased to state:**

- (a) the number of villages to which electricity is targeted to be provided under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) along with the time by which this target is likely to be achieved, State/UT-wise;
- (b) the number of villages where electricity has been provided so far under the DDUGJY, State-wise including Chatra, Latehar and Palmu regions of Jharkhand State;
- (c) the number of villages where electricity has not yet reached, State-wise including the details for Chatra, Latehar and Palmu regions of Jharkhand;
- (d) the details of assistance being provided by the Union Government to the State Governments under DDUGJY, State-wise;
- (e) whether any mechanism has been developed for monitoring of DDUGJY, if so, the details thereof; and
- (f) whether the contractual companies have completed the electrification task on time under DDUGJY and if not, the action being taken thereon?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES

( SHRI PIYUSH GOYAL )

(a) to (c) : As reported by the States, there were 18,452 un-electrified census villages in the country, as on 01.04.2015. Out of these villages, 10,628 un-electrified villages have been electrified as on 31.10.2016. Electrification works in the remaining 7824 un-electrified villages including Chatra, Latehar and Palamu regions of Jharkhand are targeted to be completed by May, 2018. The State-wise details are given at Annexure-I.

Under DDUGJY scheme, from 01.12.2014 to 31.10.2016, electrification works in 11,497 villages have been completed. The State-wise details of electrification of un-electrified villages including Chatra, Latehar and Palamu regions of Jharkhand, are given at Annexure-II.

(d) : Under DDUGJY, Government of India has sanctioned 4501 new projects (Including 3867 off-grid/DDG projects) with total project cost of Rs. 42391.25 crore (Including Rs. 1123.27 crore for off-grid projects) for various rural electrification works. The State-wise details are given at Annexure-III.

(e) : At State level, a committee under the Chairmanship of Chief Secretary is in place to monitor the progress and resolve issues relating to implementation viz. allocation of land for sub-stations, right of way, forest clearance, railway clearance, safety clearance etc.

At District level, District Development Co-ordination & Monitoring Committee namely DISHA (administered by Ministry of Rural Development) headed by senior most Member of Parliament (Lok Sabha) is in place to review and monitor implementation of central sector schemes including DDUGJY.

Rural Electrification Corporation Limited (REC), the nodal agency, monitor implementation of scheme through its project offices at field level and web based Mobile App, 'GARV'.

At Central level, inter-ministerial Monitoring Committee on DDUGJY also monitors implementation of scheme. Besides, the progress is reviewed with States / Power Utilities in Review, Planning and Monitoring (RPM) meeting of Ministry of Power on monthly basis.

(f) : There were some delay in the completion of the DDUGJY projects due to delay in forest and railway clearance for the Projects, delays in land acquisition for 33/11 KV sub-stations, Right of Way (RoW) issues, delay in providing BPL list, Law & Order issues including Naxal problem and difficult terrain in some of the States. Penalty as per extant rules/clause is imposed by the implementing agency on the contractors if the delay is attributable to the contractors.

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